

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:562
ANSWERED ON:23.07.2015
Demand for Probe by an SIT
Patole Shri Nanabhau Falgunrao

Will the Minister of LAW AND JUSTICE be pleased to state:

be pleased to refer to the reply given to USQ. No. 4217 on 18 December, 2014 and state as to whether the said information has since been collected:

- (a) if so, the details thereof; and
- (b) if not, the reasons therefor and the time by which the same is likely to be collected?

Answer

ANSWER
MINISTER OF LAW AND JUSTICE
(SHRI. D.V. SADANANDA GOWDA)

(a) to (b) No Madam, the information has not been received yet from Ministry of Civil Aviation despite repeated reminders. As soon as it is received the same will be laid on the Table of the House.